

MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) to (d) There is no such proposal under consideration of the Government for constituting a separate corporation for providing loan to the fruit and vegetable producers in the country. The Co-operative Banks, Commercial Banks and Regional Rural Banks provide short term production loan for raising such crops in the country. In addition to these rural financial institutions, State Land Development Banks/Primary Land Development Banks also provide medium and long term loans for raising fruits and vegetables particularly for development of orchards and Horticultural units in various parts of the country. Besides, National Horticulture Board is also providing soft loan for creating marketing infrastructure support and production on improved technologies.

C.I.F.T.

1072. SHRI MULLAPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) the details of studies/new projects undertaken by Central Institute of Fisheries Nautical and Engineering Training, Calicut and Kochin, in Kerala during 1997 and 1998;

(b) whether the Government have any proposal for the expansion/development/modernisation of CIFT at Calicut and Cochin; and

(c) if so, the details thereof and the allocation made herefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Central Institute of Fisheries Nautical and Engineering Training (CIFNET) is a subordinate office of Fisheries Division of the Department of Animal Husbandry and Dairying, having Headquarters at Cochin and units at Madras and Vishakhapatnam. It is the only National Institute in India for training manpower for ocean going fishing vessels. This Institute has not undertaken any studies/new projects in Kerala during 1997 or 1998. However, details of studies/new projects undertaken by Central Institute of Fisheries Technology (CIFT), a premier research institute for Fisheries under the Indian Council of Agricultural Research having Headquarters at Cochin and a research centre at Calicut, are given below:

- Development of resource specific trawl gear system and assessment of commercial trawling practices.

- Processing and product development from finfish and shell fish species.
- Development of viable technologies for the utilisation of crustacean wastes, fishery by products and sea weeds.
- Quality assurance and management in seafoods.
- Appropriate packaging for fish and fishery products.
- Production and Evaluation of biopolymers and biochemicals from aquatic organisms.
- Biochemical, nutritional and functional properties of fish constituents.
- Harvest and Post-harvest Technology Transfer and evaluation in fisheries.
- Nutrients, toxicants, pollutants and growth promoters in aquaculture systems and processed marine products.

(b) Yes, Sir. It is proposed to expand and modernise the CIFT Hqrs. at Cochin and its Calicut Research Centre during the IX Plan.

(c) During the IX Plan a tentative allocation of Rs. 21 crores has been made to CIFT in comparison to the VIII Plan allocation of Rs. 6.50 crores. During the current plan period, it is proposed to import a modern research vessel for vessel based fisheries programmes at an estimated cost of Rs. 10 crores. In addition to the plan allocation, a one time catch up grant to the extent of Rs. 5 crores has also been proposed for CIFT for renovation of the existing infrastructure and modernization of the laboratories for its all research centres, including Calicut. The Calicut Centre of the CIFT is being strengthened as an extension unit to undertake technology transfer programmes through demonstration, training and extension education activities.

Plan Sanctioned for J&K

1073. SHRI CHAMAN LAL GUPTA: Will the PRIME MINISTER be pleased to state:

(a) the total amount sanctioned for J&K for the year 1998-99 and the funds released during the current financial year;

(b) whether there is any difference between the sanctioned and released amount;

(c) if so, the reasons therefor; and

(d) the precautions being taken in the coming year so that financial crunch is not repeated?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) In the agreed Plan outlay of Rs. 1900 crore for 1998-99 (net of negative resources of the State), total Central Assistance allocated to J&K is Rs. 2459.24 crore. Central Assistance to State is released in instalments. In the current financial year, total Central Assistance released to the Government to the Jammu & Kashmir upto 22.2.1999 is Rs. 2191.81 crore.

Repatriation of Indian Money

1074. PROF. AJIT KUMAR MEHTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Russian Government have refused to repatriate Indian corporates money stuck in the Russian Commercial banks;

(b) if so, the details thereof;

(c) whether Government have intervened in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) No, Sir.

(b) to (d) Do not arise.

Financial Crisis

1075. SHRI TARIQ ANWAR:
SHRI GURUDAS KAMAT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Centre and Jammu and Kashmir are at logger heads over financial crisis of the State;

(b) if so, the reasons therefor; and

(c) the steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) and (c) Question does not arise.

[*Translation*]

Allowance to Unemployed

1076. DR. PRABHA THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether thousands of male and female youths of the country being graduates, post graduates and diploma holders are still unemployed;

(b) if so, the details thereof;

(c) whether the Government have any plan to provide any allowance to them for their sustenance;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) The comprehensive estimate of employment and unemployment in the country is available from the quinquennial surveys conducted by the National Sample Survey Organisation (NSSO). The latest round of NSSO Survey conducted in 1993-94 (50th round) indicates 7 million unemployment approximately as per Usual Status (for 15 years and above), and that 63.55% of these total unemployed are educated at the level of secondary and above.

(c) to (e) No proposal is there with the Union Government to provide an allowance to all the unemployed educated persons. However, the Prime Minister's Rozgar Yojana (PMRY) provides employment opportunities to educated unemployed youth.